

HIGH COURT OF KARNATAKA, BENGALURU – 560001**DATED 28TH MAY 2018****SELECTION LIST OF CANDIDATES FOR THE POST OF
SECOND DIVISION ASSISTANT**

In pursuance of this office Notification **No.HCE 29/2009** dated **15.04.2017** inviting online applications for recruitment to the post of Second Division Assistant in accordance with High Court of Karnataka Service (Condition of Service and Recruitment) Rules, 1973 and High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984 as amended from time to time, the following 26 candidates (Twenty Three candidates under Residual Parent Cadre and Three candidates under Local Cadre) are selected in the order of merit is notified:

RESIDUAL PARENT CADRE			
Sl.No.	Application Number	Applicant Name	Selected Category
1	HCK1740SDA002060	YOGAMBIKA	GM-UR
2	HCK1740SDA003735	SAHITHYA S P	GM-WM
3	HCK1740SDA002845	RAJANI HATARKI	GM-WM
4	HCK1740SDA004611	VIDYARANI SHINDHE	GM-WM
5	HCK1740SDA003116	SEEMA GOVIND BHANDARKAR	GM-WM
6	HCK1740SDA002076	SUSHMITHA V	GM-WM

7	HCK1740SDA002465	MANOJKUMARA C S	GM-RU
8	HCK1740SDA005807	KALPA LAXMAN NAIK	GM-RU
9	HCK1740SDA004000	NAGARAJ INDALAKAR	GM-RU
10	HCK1740SDA004746	LEELAVATHI K	GM-EX
11	HCK1740SDA003227	MANJUNATHA P C	GM-KM
12	HCK1740SDA005335	CHETHANA D J	SC-UR
13	HCK1740SDA003730	BHAVYA M	Cat-III(A)-WM
14	HCK1740SDA001736	MANJUNATHA C R	Cat-II(A)-UR
15	HCK1740SDA005354	AMBIKA B M	Cat-III(B)-UR
16	HCK1740SDA003153	PREETI NAIK	Cat-II(A)-WM
17	HCK1740SDA002880	UMESH SANKPAL	Cat-II(A)-EX
18	HCK1740SDA004095	SHYAMRAO A V	Cat-II(A)-DP
19	HCK1740SDA002342	JEMSHEDPASHA	Cat-II(B)-RU
20	HCK1740SDA002933	MAHESHGOUDA NEELAPPAGOUDRA	Cat-III(A)-RU
21	HCK1740SDA003287	ROHINI J	SC-WM
22	HCK1740SDA004182	SANTOSHKUMAR METI	GM-DP
23	HCK1740SDA000137	ARCHANA D	SC-EX

LOCAL CADRE - ARTICLE 371-J OF THE CONSTITUTION OF INDIA			
	Application Number	Applicant Name	SELECTED CATEGORY
1	HCK1740SDA004020	REEMA SHIVAJI	GM-WM
2	HCK1740SDA004375	BHIMRAYA	GM-RU
3	HCK1740SDA000449	RAJESHWARI	ST-UR

The above selection of candidates is subject to verification of documents by competent authority and receipt of police report and medical report. The candidates are hereby directed to submit original documents to this office on or before 08TH June 2018.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

**Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU**